

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.10.2024

ORDER NO. 111 of 2024 (REVISED)

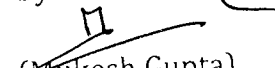
Hon'ble President is pleased to partially modify the roster order no. 95 of 2024 for **CESTAT, New Delhi** on **08.10.2024** for **CESTAT, New Delhi** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 08.10.2024 and subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters: ST/50553/2017 M/s. Rajasthan State Industrial Development & Investment Corporation Ltd. vs. The Commissioner, Central Excise & Service Tax Commissionerate, Alwar (Rajasthan) Tagged with ST/89766/2013 M/s. City & Industrial Development Corporation of Maharashtra Ltd. vs. Commissioner of CGST and Central Excise, Belapur

Note:

1. During the hearing of Larger Bench matter, all Division Bench cases will be heard by the Division Bench comprising Ms. Rachna Gupta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical).
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar